

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**IB No. (IB)-117(ND)/2017**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017**

**NAME OF THE COMPANY:** M/s Sri Pitambara Enterprises V/s M/s. Valeda Herbals Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 9 of IBC, 2016

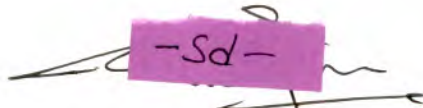
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner (s) : Mr. Kunal Sabharwal, Advocate

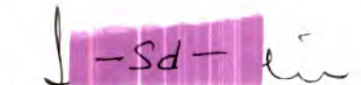
For the Respondent (s) : Mr. Ajay Kohli, Advocate  
Ms. Priyanka Ghorawat, Advocate

**Order**

To come up on 14<sup>th</sup> July, 2017 for further clarification.



**(S. K. Mohapatra)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**